

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00378/2019**

Jabalpur, this Wednesday, the 15<sup>th</sup> day of January, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Shri Anil Kumar Jain, S/o late Shri B.L. Jain, aged about 59 years, Assistant Commissioner Audit Circle-III, CGST & Central Excise Indore, R/o 7-B, Brijeshwari (Main), Opp. Ganesh Dham, Ring Road, Indore 452016.
2. Shri Suresh Sadhav, S/o late Shri B.S. Sadhav, aged about 59 years, Assistant Commissioner Audit Circle-I, CGST & Central Excise Indore R/o C-HD/40 Sukhiya, Near, MR 10 Square, Indore – 452010.
3. Shri Krishnakant Tiwari, S/o Shri Shriram Tiwari, aged about 59 years, Assistant Commissioner Customs, Indore, R/o 113, Midrise Apartment, Silver Strong Township, Phase – I, Indore 452001 (M.P.).
4. Shri ShashiKant Gupta, S/o late Shri Keshav Dev, aged about 58 years, Assistant Commissioner Central Excise Indore, R/o G-40, Empire Residency, Piplayapala, Indore (M.P) 452001.
5. Shri Kishanlal Baria, S/o Late Shri Ramla Baria, aged about 60 years, Retd Assistant Commissioner, CGST & Central Excise, R/o 15-A, Greater Brijeshwari Indore (M.P) 452001.
6. Shri Sudhir Kumar Gupta, S/o Shri Raghulal Gupta, aged about 59 years, Assistant Commissioner, CGST & Central Excise Division 6, Indore, R/o B-63, Greater Brijeshwari Piplayapala Indore (M.P) 452001.
7. Shri Sunil Kumar Dubey, S/o Shri Chandra Kant Dubey, aged about 59 year, Assistant Commissioner, Circle II, Indore, R/o E-3657, Sudama Nagar, Indore (M.P) 452001.

8. Shri Suhas Gandhe, S/o Shri Gopal K. Gandhe, aged about 59 years, Assistant Commissioner, Audit Commissionrate, Circle-V R/o pant/Vaidya Colony, Indore 452001.
9. Shri R.K. Sharma, S/o late Kanhaiya lal Sharma, aged about 59 years, Assistant Commissioner, CGST & Central Excise, Ujjain Hqrs, R/o 3204, Sudama Nagar, Sector-E, Near Gopur Chauraha, Indore (M.P) 452001.
10. Karan Singh Yadav, S/o late R.S. Yadav, aged about 59 years, Assistant Commissioner, Audit, CGST & Central Excise, Manikbag Palace, Indore, R/o 62, Padmavathi Colony, Flat No. 403, Navya Residency, Indore – 452001.
11. Shri Hari Kumar G Nair, S/o late Shri K.K.G. Nair, aged about 56 years, Superintendent Central Excise, Service Tax, Customs and CGST (Audit), Omega Tower, Indore, R/o A/144, Ansal Town, Talawali Chanda, Manglia Indore – 453771.
12. Shri Balwant Singh Rathore, S/o Shri Bahadur Singh, aged about 59 years, Superintendent Audit Commissioner, 86 AB, Scheme No.54, Vijay Nagar, Indore - 452001 **-Applicants**

**(By Advocate – Shri Vikram Johri)**

**V e r s u s**

1. Union of India through the Chairman, Central Board of Indirect Taxes and Customs, (Previously known as Central Board of Excise and Customs), North Block, New Delhi.
2. The Chief Commissioner, CGST, Central Excise & Customs, (Previously known as Central Excise, Customs and Service Tax), 35-G, Administrative Area, Arera Hills, New GST Bhawan, Mother Teresa Road, Bhopal (M.P.).
3. The Commissioner, CGST and Central Excise, (Previously known as Central Excise, Customs and Service Tax), Manikbagh palace Indore (M.P).
4. The Commissioner (Audit) CGST Audit, 5<sup>th</sup> Floor, Omega Tower, 32-Mechanic Nagar Extn. Vijay Nagar, Indore (M.P) – 452001.

5. The Commissioner (Customs), Manikbagh palace, Indore (M.P) – 452001.

6. The Commissioner (Audit) CGST & Central Excise, Administrative Area, 29-Bharath Puri, Ujjain (M.P) – 456010.

**-Respondents**

**(By Advocate – Shri Himanshu Shrivastava)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

The applicants are seeking 2<sup>nd</sup> MACP in the Grade Pay of Rs.6600/- and 3<sup>rd</sup> MACP in the Grade Pay of Rs.7600/- with consequential benefits.

**2.** Learned counsel for the applicants submits that this case is squarely covered by the common order passed by this Tribunal in Original Applications Nos.200/00849/2016, 200/00872/2016, 200/00961/2016, 200/01007/2016 & 200/00111/2017 dated 20.09.2018 (Annexure A-1).

**3.** Learned counsel for the respondents fairly submits that the applicants are similarly situated to that of applicants in aforesaid Original Applications.

**4.** Accordingly, we direct the respondents that the relief granted in the above said Original Applications shall also be granted to the applicants in the present Original Application.

**5.** The Original Application is disposed of in above terms. No costs.

**(Ramesh Singh Thakur)**  
**Judicial Member**

am/-

**(Navin Tandon)**  
**Administrative Member**